

(b) reaction of Government there-
to;

(c) steps taken to ensure that ut-
most care is exercised in the supply
of drinking water as it causes many
diseases;

(d) steps taken to revamp and revi-
talise the working of the CPWD
which is going from bad to worst; and

(e) if not, reasons thereof?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) Yes, Sir.

(b) to (e). The correctness of the
news has been denied in the rejoinder
captioned "Office Water Not dirty"
appearing in the Hindustan Times of
7th November, 1981.

Fair Price Shops Raided in Delhi Cantt.

3706. SHRI RAJNATH SONKAR
SHASTRI:

SHRI R. L. P. VERMA:

SHRI SHEO SHARAN VER-
MA:

Will the Minister of CIVIL SUP-
PLIES be pleased to state:

(a) whether it is a fact that some
of the fair price shops in Sadar Bazar,
Delhi Cantt. under Circle 39 Food and
Supplies were raided by the enforce-
ment staff of the Department in the
month of September, 1981 and lot of
irregularities were found in the gro-
und and physical balances; and

(b) if so, full details thereof, toge-
ther with the action taken?

THE DEPUTY MINISTER IN THE
MINISTRY OF CIVIL SUPPLIES
(SHRI BRAJA MOHAN MOHANTY):
(a) and (b). Yes, Sir. The Enforce-
ment Staff of the Food and Supplies
Department, Delhi Administration
checked the stock held by Fair-Price
Shop No. 2685 situated in Sadar Ba-
zar, Delhi Cantt., under Circle No.
39, on 1-9-81 and noticed the follow-
ing variations:

	Q.	Kg.	Gramme
1. Wheat	0	61	700 Excess
2. Rice	0	29	600 Excess
3. Maida	0	02	850 Excess
4. Sugar	0	06	050 Excess
5. Rapeseed oil	0	14	000 Short.

On the basis of these variations the
authorisation of the fair-price shop
was suspended by the authorised offi-
cer on 29-9-81. Aggrieved by the said
order of suspension, the fair-price
shop holder filed an appeal together
with a stay application before the

Commissioner, Food and Supplies,
Delhi Administration on 1-10-81. The
Commissioner, Food and Supplies,
after hearing the aggrieved party and
giving due consideration to the pleas
taken in the stay application, granted
an interim stay without prejudice to
further action to be taken by the au-
thorised officer on hearing the case on

merits. The departmental proceedings against the fair-price shop holder are in progress.

Unusual Silting in Reservoirs and Dams in Karnataka

3707. SHRI S. B. SIDNAL: Will the Minister of IRRIGATION be pleased to state:

(a) whether unusual silting is going on in reservoirs and dams in Karnataka; and

(b) if so, the steps proposed and financial assistance intended to be extended to the State for desilting the reservoirs and dams?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). Information is being collected and will be laid on the Table of the House.

Target of Sugar Production

3708. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the anticipated production of sugar this year;

(b) the total demand; and

(c) the total export commitment?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The anticipated production of sugar during the current sugar year 1981-82 is 65-67 lakh tonnes.

(b) The total requirement of sugar for internal consumption during 1981-82 sugar year based on the anticipated demand at present price levels, is estimated at about 57 lakh tonnes.

(c) The total export commitment for the sugar year 1981-82 is not yet

known since India's export quota for the calendar year 1982 has not so far been decided under the International Sugar Agreement, 1977.

Prices of Sugar

3709. SHRI R. P. GAEKWAD: Will the Minister of AGRICULTURE be pleased to state:

(a) the wholesale sugar prices in important markets as on November 15, 1981;

(b) the sugar production in the 1981-82 season upto November 15, 1981 as against the same date in 1980-81 season;

(c) measures taken by Government to check rise in sugar prices in the open market; and

(d) whether Government propose to give further incentives to farmers in the production of sugarcane?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The wholesale prices of sugar in the important markets on 16th November 1981 (15th being Sunday) ranged between Rs. 520 to Rs. 600 per quintal.

(b) The total production of sugar in the 1981-82 season upto 15th November was 2.38 lakh tonnes as against 1.34 lakh tonnes upto this date in 1980-81.

(c) The measures taken to keep open market prices of sugar at reasonable levels are (i) a judicious regulation of monthly releases of free sale sugar and (ii) the imposition of stock holdings limits on sugar dealers.

(d) The production of sugarcane during the current sugar year 1981-82 is estimated to be substantially higher than last year. There is no proposal at present to give further incentives to farmers.